

Central Administrative Tribunal, Principal Bench

R.A. Nos. 210/2000 In
O.A. 1401 of 1996

New Delhi, this the 20th day of July, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Chand Singh
S/o Shri Madanpal Singh
R/o F-108 (B), Pandav Nagar,
New Delhi-110092.

.. Review Applicant

Versus

1. Union of India
through its Secretary,
Ministry of Defence,
South Block,
New Delhi-1.
2. Director General,
Research & Development (DGR&D),
Ministry of Defence,
South Block,
New Delhi-1.
3. Dy. Controller of Defence Accounts (R&D)
Metcalfe House,
New Delhi-110 054.
4. Director,
Directorate of Education,
Government of NCT,
Old Secretariat,
Delhi-54.
5. Director,
Scientific Analysis Group,
Metcalfe House,
New Delhi-54. Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No.210 of 2000 has been filed by the
applicant for review of the order passed on 26.4.2000 in
OA No.1401 of 1996.

2. The applicant has tried to reagitate the same
issues which he had raised in the OA. All the points
taken in the RA were considered at great length by the

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Tribunal while deciding his O.A.(1401/96).

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3. After going through the RA, we do not find any error apparent on the face of the record which may require review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman(A)

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